

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

Applicant(s) *Orig* APPLICATION NO. 96 OF 1999  
 Respondent(s) *Ram Babu* U.O. 12925  
 Advocate for Applicant(s) *Mr J.K. Kaushik* Advocate for Respondent(s) *Mr K.K. Dave*

Notes of the Registry

Orders of the Tribunal

3/5/2000

Mr J.K. Kaushik, Counsel for the Applicant  
 Mr Kamal Dave, Counsel for the respondent <sup>1 & 2</sup>  
 Mr Y.K. Sharma, Counsel for the respondent No. 4  
 None present for respondent No. 3

Concerned Bench not formed.  
 May be listed before the Honble  
 Court on 13/7/2000, for admission/remaining  
 arguments.

*Raghu*  
 REGISTRAR  
 C.A.T. JODHPUR

13/7/2000

Mr. J.K. Kaushik, Counsel for Applicant.  
 Mr. Kamal Dave, Counsel for Respondents  
 No. 1 and 2.  
 Mr. Y.K. Sharma, Counsel for Respondent No. 4.  
 None for the Respondent No. 3.

Hear.

The learned counsel  
 for applicant agrees that all the  
 persons who were arrayed in the OA, have  
 been released and they have joined at the

new place of ~~residence~~ <sup>in view of</sup>  
this, in our opinion, there remains  
nothing to be debated upon in this OA.

The applicant is continuing at the  
present station due to stay order

only. In our view of ~~these~~ <sup>the</sup> facts,  
mentioned above,

the present OA, in our opinion, has  
become infructuous. The stay order

granted on 22.4.99 in favour of the  
applicant stands vacated.

The OA is disposed of

accordingly.

Gopal Singh  
Adm. Member

A. K. MISRA  
Adm. Member

Part II and III destroyed  
in my presence on 4.11.07  
under supervision of  
section officer (I) as per  
order dated 1.12.06

Section officer (Records)

PK copy  
a 12/7/00  
25/5/01

R/C copy  
25/7/24

Rawat  
19.7.01